

(b) if so, whether the intelligence agencies have found that some small money transmission agents are funnelling funds for terror activities;

(c) if so, the details thereof; and

(d) what other steps Government would take to ensure that foreign funds coming in India are not diverted to terror groups?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) As per 'know your customer' If approach, the present instructions require a person to identify himself clearly before opening a Bank account in India.

(b) Yes. Some preliminary inputs have been received.

(c) As the issues require more detailed examination, it is not possible to furnish the details at this stage.

(d) The Government monitors the receipt and utilization of foreign contributions by any 'person' in the country through the Foreign Contribution (Regulation) Act, 2010 and Foreign Contribution (Regulation) Rules, 2011 framed under the Act. 'Outreach' programmes are conducted with the NGOs in order to sensitize legitimate NGOs to be vigilant regarding the vulnerability of the sector. Besides FCRA, 2010, various laws of the land which include Unlawful activities (Prevention) Act, Prevention of Money Laundering Act, Indian Penal Code and other local laws form the legal structure for monitoring the functioning of Associations/Trusts for preventing funding of terror groups.

Concrete houses in place of huts damaged by Thane cyclone

1649. SHRI T.K. RANGARAJAN : Will the Minister of HOME AFFAIRS be pleased to state whether there is any proposal from the Central Government to construct concrete houses in the place of huts which are affected by the Thane cyclone?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : No Sir.

Declaring cyclone 'Thane' as national disaster

1650. SHRI T.K. RANGARAJAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total damage estimated by the central team sent to assess the loss of 'Thane' cyclone during end December, 2011 in Cuddalore/Puducherry areas of Tamil Nadu;

(b) of that, what is the estimated damage of crops and cattle;

(c) how much funds the Central Government has given to Tamil Nadu by means of assistance;

(d) how much more funds the Central Government contemplates to give further; and

(e) whether Government has any plan to declare the havoc played by the 'Thane' cyclone as national disaster?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) The Inter-Ministerial Central Team, which visited the cyclone affected areas of Tamil Nadu and Puducherry has estimated the total damage of Rs. 680.80 crore and Rs. 88.67 crore respectively. The estimated damage to the cattle and agriculture is as under:

<i>(Rs. in crore)</i>			
Sl.No.	Damage	Tamil Nadu	Puducherry
1	2	3	4
1	Cattle heads lost	0.59	0.74
2	Cropped area affected	101.53	10.75

(c) and (d) In the aftermath of cyclone 'Thane' the Government of India immediately released an amount of Rs. 500 crore, on an "on account" basis, (subject to final adjustment of the amount approved by High Level Committee in the meeting held on 21st March 2012) to the State Government on 11th January 2012 for undertaking relief measures in the affected areas of the State. Further, the entire Central share of State Disaster Response Fund (SDRF) amounting to Rs. 231.15 crore has also been released to the State Government.

(e) No Sir.

Home Secretary level talks between India and Nepal

1651. SHRI MAHENDRA MOHAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Home Secretary level talks between India and Nepal were held recently;

(b) if so, the outcome of the discussions held; and

(c) the details of progress made so far on the issues agreed by both the countries in their meetings held earlier?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) Yes, Sir. The Home Secretary Level Talks between India and Nepal were held on 16-17 January, 2012 at New Delhi.